

NOTICE

In partial modification to the judicial assignment of the **High Court of Bombay, Bench at Nagpur**, which has come into effect from **4th June 2018**, it is hereby notified for the information of the Advocates and parties appearing in person that the **Hon'ble the Acting Chief Justice** is pleased to approve following partial modification with effect from **16th July 2018** :

Present sitting	Assignment
The Hon'ble Mrs. Justice SWAPNA JOSHI	For admission, hearing and order matters therein :- (A) All First Appeals and Appeals from Orders. (B) All Miscellaneous Civil Applications. (C) Civil Contempt References from Dist. Judiciary.
The Hon'ble Shri Justice MANISH PITALE	For admission, hearing and order matters therein :- (A) All Criminal Appeals and applications therein. (B) All Criminal Writ Petitions.

NOTE

I

The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Smt. Justice Swapna Joshi** is allowed before the Court presided over by **Hon'ble Shri Justice Rohit B. Deo** and vice versa.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri Justice Manish Pitale** is allowed before the Court presided over by **Hon'ble Shri Justice Rohit B. Deo**.

High Court, Appellate Side,

Bombay.
Date : 12th July 2018

By order,

sd/-
(Ajit N. Mare)
Registrar (Judl-I)